

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 424 OF 2019 IN**  
**APPEAL NO. 89 OF 2019**  
**AND**  
**IA NO. 442 OF 2019 IN**  
**APPEAL NO. 103 OF 2019 &**  
**IA NO. 1691 OF 2019**

**Dated : 12<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s Bhadreshwar Vidyut Private Limited** .....Appellant(s)  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .....Respondent(s)

Counsel for the Appellant(s) : Mr. Basawa Prabhu S. Patil, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Srivastava  
Ms. Soumya Singh  
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Ashish Singh  
Mr. Anup Jain  
Ms. S. Rama for R-2

**ORDER**

List the IA for hearing on **19.09.2019**.

Interim order, if any, shall continue till next date of hearing.

**(Ravindra Kumar Verma)**  
**Technical Member**

vt/pk

**(Justice Manjula Chellur)**  
**Chairperson**